Name of the corporate debtor: Revital Reality Private Limited (In CIRP)

Date of commencement of CIRP: 04.06.2024 List of creditors as on: 28.11.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Issued on 29.11.2025 at 10:00 AM)

Sl. No.	Name of creditor	Details o	f claim received	Details of claim admitted					Amount of	Amount of	Amount of claim	Amount of	Remarks, if any
		Date of	Amount claimed	Amount of	Nature of	Amount	Whether	% of	contingent	any mutual	not admitted	claim under	
		receipt	(INR)	claim	claim	covered	related	voting	claim	dues, that	(INR)	verification	
		_		admitted		by	party?	share in		may be setoff			
				(INR)		guarante		CoC					
						e							
1	M/s Rajveek Homes	26-11-2024	1,00,00,000	-	Financial	Yes	No	0.00%	Nil	Nil	-	Nil	Claim collated as operational
	Pvt. Ltd				debt								creditor

Note:

- 1 Aforesaid claims collated in a swift manner by the IRP/RP, to meet out statutory timelines as mentioned in the code and related regulations.
- 2 IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.